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Title: Papers laid on the Table of House by Ministers/Members.

HON. SPEAKER: Now Papers to be Laid on the Table of the House.

THE MINISTER OF STATE OF THE MINISTRY OF POWER, MINISTER OF STATE OF THE MINISTRY OF COAL AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions):-

(i) Memorandum of Understanding between the THDC India Limited and the Ministry of Power for the year 2015-2016.

[Placed in Library, See No. LT 2725/16/15]

(ii) Memorandum of Understanding between the Power Grid Corporation of India Limited and the Ministry of Power for the year 2015-2016.

[Placed in Library, See No. LT 2726/16/15]

(2) A copy of the Annual Budget (Hindi and English versions) of the Damodar Valley Corporation, Kolkata, for the year 2015-2016.

[Placed in Library, See No. LT 2727/16/15]

(3) A copy each of the following Notifications (Hindi and English versions) under Section 182 of the Electricity Act, 2003:-

(i) The Joint Electricity Regulatory Commission for the State of Goa & Union Territories (Grid Connected Solar Power Regulations) 2015 published in Notification No. JERC-19/2015 in Gazette of India dated 15th May, 2015.

(ii) The Joint Electricity Regulatory Commission for Goa & Union Territories (Conduct of Business) (Fourth Amendment) Regulations, 2015 published in Notification No. JERC-1/2009 in Gazette of India dated 9th March, 2015.

(iii) The Joint Electricity Regulatory Commission for the State of Goa & Union Territories (Establishment of Forum for Redressal of Grievances of Consumers) (Second Amendment) Regulations, 2015 published in Notification No. JERC-4/2009 in Gazette of India dated 9th March, 2015.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item (ii) & (iii) of (3) above.

[Placed in Library, See No. LT 2728/16/15]